

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-24-2020**

Mrs. Nekheta N. Fernandes ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri G. Teles, Advocate for the Applicant.

Shri G. Nagvekar holding for Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 7th September 2020

P.C. :

The learned Additional Public Prosecutor seeks one week's time to file reply.

2. Post the matter on 15.09.2020, finally.

DAMA SESHADRI NAIDU, J.

NH